

**NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH  
COURT – IV**

14. C.P. (IB)/88(MB)2018

CORAM:

SHRI MANOJ KUMAR DUBEY  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **30.11.2022**

Name of the Parties: S.V.R. Enterprises  
Vs.  
Netizen Engg. Pvt. Ltd.

Section 9 of Insolvency and Bankruptcy Code, 2016

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**ORDER**

**The Court is convened through Video Conference.**

1. Ld. Counsel for the Petitioner present. Mr. Anuj Desai, Ld. Counsel for the Corporate Debtor present.
2. Pleadings are completed in the matter and the case is ripe for hearing.
3. List this matter on **06.02.2023**.

Sd/-

**MANOJ KUMAR DUBEY**  
**Member (Technical)**

/NP/

Sd/-

**KISHORE VEMULAPALLI**  
**Member (Judicial)**